

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2996

ANSWERED ON:15.03.2011

TERRORIST FUNDING

Reddy Shri Komatireddy Raj Gopal;Shetkar Shri Suresh Kumar

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the country has joined the Financial Action Task Force (FATF) to combat terrorist financing; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes, Madam.

(b): India has become Member of the Financial Action Task Force (FATF) with effect from June 2010 as a 34th Member. Financial Action Task Force (FATF) is responsible for enforcing global standards on anti-money laundering (AML) and combating the financing of terrorism CFT).